

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 345/MP/2023 along with IA No. 86/2023

Subject : Petition under Section 79(1)(c) and (f) of the Electricity Act, 2003 read with Articles 4, 11, 12 and 16 of the Transmission Service Agreement dated 6.1.2016.

Petitioner : Warora Kurnool Transmission Limited (WKTL)

Respondents : Tamil Nadu Generation and Distribution Co. Ltd. (TANGEDCO) & Ors.

Date of Hearing : **15.09.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Amit Kapur, Advocate, WKTL
Ms. Sakshi Kapoor, Advocate, WKTL
Shri Arijeet Bhattacharjee, Advocate, WKTL
Ms. Shyenika Upadhyay, Advocate, WKTL
Shri S Vallinayagam, Advocate, TNDPCL
Ms. Bhavya Arora, Advocate, TNPDC
Ms. Durga Vallinayagam, Advocate, TNPDC
Shri Anand K Ganesan, Advocate, Karnataka ESCOMs
Ms. Ritu Apurva, Advocate, Karnataka ESCOMs
Ms. Pragya Pushkar, Advocate, Karnataka ESCOMs

Record of Proceedings

During the hearing, the learned counsel for the Petitioner made detailed oral submissions and concluded his rejoinder arguments.

2. The learned counsel for the Respondents, Karnataka ESCOMs, submitted that pursuant to directions issued *vide* the Record of Proceedings dated 13.08.2026, the Petitioner has filed its compliance affidavit furnishing the details of the GST and the additional tax impact only yesterday, and the Respondents may therefore be permitted to submit their response thereon in their written submissions.

3. Based on the request of learned counsel for the parties, the Commission permitted the Respondents to file their written submissions, if any, within three weeks with a copy to the Petitioner, who may file its written submissions, within three weeks thereafter. The interim direction issued under paragraph 37 of the order dated 7.02.2021 in Petition No. 334/MP/2020 shall continue till the disposal of the Petition.



4. Subject to the above, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

